

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/244(KB)2022
IA(I.B.C)/591(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS SASHI KABRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sidhartha Sharma, Adv.] For Financial Creditor

Mr. Rishav Dutt, Adv.

Mr. Arjun Asthana, Adv.

Mr. Aman Kataruka, Adv.

Mr. Ashok Kumar Agarwal] RP in person

Mr. Avishek Guha, Adv.] For Personal Guarantor

Mr. Arunika Dutta, Adv.

Mr. Austov De Sarkar, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/591(KB)2024:**
 - a) Let this matter be adjourned to **25.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**